

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 04 /241/HDB/2018
NAME OF THE COMPANY	Sapphire Blossom Rocks Private Limited
NAME OF THE PETITIONER(S)	Sunil Kumar Pottem &(03) Others
NAME OF THE RESPONDENT(S)	Sapphire Blossom Rocks Private Limited & (03) Others Respondents
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr.K.Lakshminarasimha,	Advocate.	9440569156.	M.Am

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. SATHISH KUMAR	Respondent	9392085888	P.Kumar

ORDER

Heard Dr.K.Lakshminarasimha, learned counsel for the Petitioner; and
 Mr.P.Sathish Kumar, learned counsel for the Respondent.

Requesting 3 weeks of time to file reply.

Post the case on 19.03.2018

Member (T)

Member (J)